### GOVERNMENT OF INDIA MINISTRY OF COMMUNICATIONS DEPARTMENT OF TELECOMMUNICATIONS

## LOK SABHA UNSTARRED QUESTION NO. 1805 TO BE ANSWERED ON 8<sup>TH</sup> DECEMBER, 2021

### **MOBILE TOWER RADIATIONS**

# †1805. DR. S.T. HASAN:

### Will the Minister of COMMUNICATIONS be pleased to state:

(a) in view of the fact that the number of cancer patients, especially bladder cancer, is on the rise consistently and due to excessive radiation many people of the same family including pet dogs are also infected with cancer at some places, whether any arrangement has been made to check 3G and 4G radiation by mobile towers on daily basis and if so, the details thereof;

(b) the reasons for not disclosing the radiation data of each tower to public on daily basis;

(c) whether the radiation gets increased when communication companies increase the intensity of its network during peak hours;

(d) if so, the details of the steps being taken to put a check on the same;

(e) whether there is no system for checking the radiation on daily basis;

(f) if not, the reasons therefor; and

(g) whether the Government proposes to put this system in place and if so, the details thereof?

### ANSWER

### MINISTER OF STATE FOR COMMUNICATIONS (SHRI DEVUSINH CHAUHAN)

(a) Sir, mobile towers of any technology, including 3G and 4G, emit non-ionizing Electro-Magnetic Field (EMF) radiations. Department of Telecommunications (DoT) has prescribed norms for exposure limit for the EMF radiation (i.e. Base Station Emissions) which are 10 times more stringent than the safe limits prescribed by International Commission on Non-Ionizing Radiation Protection (ICNIRP) and recommended by World Health Organization (WHO).

Further, Government has put in place a well-structured process and mechanism so that Telecommunications Service Providers (TSPs) strictly adhere to these prescribed norms including submission of self-certificate by TSPs before commercial start of Base Transceiver Station (BTS) site. The Licensed Service Area (LSA) field units of DoT carry out EMF measurement audit for upto 10% BTSs annually on random basis.

(b) DoT has already launched Tarang Sanchar web portal for information sharing on Mobile Towers and EMF Emission Compliances for general public. The portal has the complete collated technical details including latest certified EMF level of all the BTSs installed in the country. The portal can be accessed at <u>www.tarangsanchar.gov.in</u>.

(c) & (d) The prescribed norms for exposure limit for the EMF radiations, as detailed in (a) above, are applicable to all areas at all the time including peak hours.

(e) to (g) As has already been stated in part (a) above, the LSA field units of DoT carry out EMF measurement audit for upto 10% BTSs annually on random basis. Additionally, the BTS sites, against which there are public complaints, are also tested by LSA field units of DoT.

\*\*\*\*\*\*